

CP NO.101(ND)/2010
RT NO.23/2016

Sh. Baldev Singh & Ors.

...Petitioners.

Versus

M/s Grand Multiplex Projects Ltd. & Ors.

...Respondents.

Present: None for petitioners.
Mr. Vikas Sharma, C.E.O. for respondent No.1.
Mr. Sumit Jain, Advocate for respondent No.2.

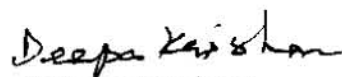
As per office report notices sent by Speed Posts have been delivered to all the four petitioners. This report is based on the track report of the Speed Posts. Mr. Sumit Jain, Advocate has filed Power of Attorney for respondent No.2. Notices to respondents No.3, 6 and 7 have been received with the report that respondent No.3 has left India and respondents No.6 and 7 that no such persons are residing at the given address. Rest of the respondents have been served but there is no representation from them. However, none having appeared on behalf of petitioners, the instant petition is dismissed in default. Copy of order be sent to parties by Speed Posts. File be consigned to record.



(Justice R.P. Nagrath)
Member (Judicial)

November 07, 2016

arora



(Deepa Krishan)
Member (Technical)